

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 1581/2018

M/S APL APOLLO TUBES LTD.

APPELLANT(S)

VERSUS

DEPUTY COMMISSIONER COMMERCIAL TAX & ANR.

RESPONDENT(S)

(IA No. 93928/2022 - CLARIFICATION/DIRECTION
IA No. 86629/2022 - EARLY HEARING APPLICATION
IA No. 217822/2023 - INTERVENTION APPLICATION)

Date : 21-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s): Mr. Deepak Goel, AOR

For Respondent(s): Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Bhakti Vardhan Singh, AOR
Mr. J Tarun Kumar, Adv.
Mr. Narendra Kumar Pandey, Adv.
Mr. Ankit Khatri, Adv.
Mr. Nishant Singh, Adv.Mr. Ajay Aggarwal, Adv.
Mr. Adarsh Aggarwal, Adv.
Mr. Rajan Narain, AORMr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. None appears for the appellant.
2. List the matter after the Partial Court Working Days.
3. The matter shall retain its position.

(ABHINAV KUMAR)
COURT MASTER (SH)(AVGV RAMU)
COURT MASTER (NSH)